

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s). 14252/2014

(Arising out of impugned final judgment and order dated 30/04/2014 in  
WP 9225/2014 passed by the HIGH COURT OF MADRAS)

K.CHARUMATHI & ORS.

Petitioner(s)

VERSUS

CHAIRMAN, MCI & ORS.  
With  
SLP(C)No.14238/2014

Respondents(s)

Date : 29/05/2014 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR  
HON'BLE MR. JUSTICE C NAGAPPAN  
(VACATION BENCH)

For Petitioner(s)

Mr. Lakshmi Raman Singh,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

On a mention made by learned counsel for the petitioners,  
we direct that these petitions be listed on 02.06.2014.

(SATISH KUMAR YADAV)  
COURT MASTER

(PHOOLAN WATI ARORA)  
ASSISTANT REGISTRAR

Signature Not Verified

Digitally signed by  
Satish Kumar Yadav  
Date: 2014.05.29  
16:40:47 IST  
Reason: